

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1221
ANSWERED ON:08.12.2004
AMENDMENT IN HUMAN ORGAN TRANSPLANT ACT
Rawat Shri Kamla Prasad

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has a proposal to amend the human organ transplant act and bring a provision to remove cornea during the post mortem as to provide the eye sight to the blind persons;
- (b) if so, the time by which the act is likely to be amended ; and
- (c) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

- (a) to (c): The information is being collected and will be laid on the Table of the House.